

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/07/KOB/2024
SECTION	SEC. 271 & 272 C/ACT.
NAME OF PARTIES	M/S HUG DIGITAL PVT LTD V/S ROC
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, ABHILASH NEDIYALIL ABRAHAM
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

01 May 2024

ORDER

CP(C/ACT)/07/KOB/2024

This is a CP bearing No. 07/KOB/2024 filed under Section 271 & 272 of the Companies Act, 2013 read with the Companies (winding up) Rules, 2020 for winding-up of M/s HUG Digital Private Limited.

Learned Authorised representative, Mr. Abhilash Nedyalil Abraham appears physically on behalf of the Petitioner. Learned ARoC, Mr. Sabari Raj appears through virtual mode.

The report of the Registrar of Companies is on record. On careful examination of the report and certain observations made in the report by the Registrar of Companies, the Learned Authorised representative appearing on behalf of the Petitioner has clarified and submits that the assets which are tangible, the location of the assets have already been indicated in the petition. The addresses of the trade receivables are also available in the main petition.

Matter heard for a considerable time and **reserved for orders.**

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)